

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 4
(TO BE ANSWERED ON THE 25th November 2024)**

**REGARDING FAKE BOMB THREATS RECEIVED BY AIRLINE
CARRIERS**

4. **SHRI KARTIKEYA SHARMA**

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of fake bomb threats have been received and reported to Government by the airline carriers since the last two years (including current year); if so, the details thereof;
- (b) whether these threats are emanating from any certain location(s)/State(s), if so, the details of the action taken to eliminate the same; and
- (c) the measures that are being taken by Government to deal with such fake threats, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) A total of 1143 hoax bomb threat messages/calls have been received since August 2022 till 13 November 2024. The details are as under:

Year	Number of bomb threat received
Aug 2022 - Dec 2022	27
Jan 2023 - Dec 2023	122
Jan 2024 - 13 Nov 2024	994

(b) The threats are received from random station and not from any specific locations.

(c) Bureau of Civil Aviation Security, aviation security regulator in the country, has mandated robust protocols for handling such threats. Bomb threat contingency plan (BTCP), a detailed contingency plan, is in place to handle such threats. As a part of BTCP, every airport has a designated Bomb Threat Assessment Committee (BTAC) which analyses the threat and act accordingly. As per assessment of

BTAC, hoax bomb calls result in adversely affecting operations of some of the flights resulting in impact on airlines, airports and other stakeholders. BCAS has issued advisories to all the Civil Aviation Installations in the country to streamline security measures and to prevent any unlawful interference with civil aviation.
